

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/446(KB)2017
IA(I.B.C)/1681(KB)2023, IA(I.B.C)/1542(KB)2023,
IA(I.B.C)/838(KB)2024, IA(I.B.C)/1448(KB)2023,
IA(I.B.C)/1763(KB)2019, IA(I.B.C)/154(KB)2022,
IA(I.B.C)/180(KB)2022, IA(I.B.C)/866(KB)2022,
IA(I.B.C)/864(KB)2022, IA(I.B.C)/1355(KB)2019,
IA(I.B.C)/909(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	SHREESHYAM METALIKS PRIVATE LIMITED VS CONCAST STEEL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Kiran Sharma, Adv.] For Liquidator
Mr. Rahul Auddy, Adv.] For WBHIDCO in IA(I.B.C)/1763(KB)2019
Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1763(KB)2019:**
 - a) At request, this matter stands adjourned till **18.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**